

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00381/2020

DATED THIS THE 7th DAY OF OCTOBER 2020

CORAM:

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

Smt. Manimekalai Sunil Kumar,
W/o Shri C. Sunil Kumar,
Aged about 38 years,
Resident of #3C 203,
Department of Space Housing Colony,
RPC Lay-out, Vijaya Nagar,
Bangalore-560 040.
Working as Senior Assistant in
ISRO Telemetry, Tracking and
Command Network (ISTRAC)
Plot No.12/13, 3rd Main, 2nd Phase,
Peenya Industrial Area,
Bangalore-560 058.

....Applicant

(By Advocate Shri C. Sunil Kumar, - through video conference)

vs.

1. Union of India,
Represented by the
Secretary, Department of Space(DOS),
Antariksh Bhavan,
New BEL Road,
Bangalore 560094.

2. Chairman,
Indian Space Research Organization (ISRO)
Antariksh Bhavan,
New BEL Road,
Bangalore 560094.

3.Joint Secretary,
Department of Space(DOS),
Antariksh Bhavan,
New BEL Road,
Bangalore 560094.

4.Director,
ISRO Telemetry, Tracking and
Command Network (ISTRAC)
Plot No.12/13, 3rd Main, 2nd Phase,
Peenya Industrial Area,
Bangalore-560 058.

...Respondents

(By Shri S.Sugumaran, Addl. Central Government
Counsel through video conference)

ORDER (ORAL)

Per: RAKESH KUMAR GUPTA,, MEMBER (A):

Heard. Learned counsel for the applicant has filed a Miscellaneous Application No.291/2020 for withdrawing the OA. This Miscellaneous Application has not been opposed by the respondents. Prayer made in the Miscellaneous Application is allowed and accordingly the applicant is permitted to withdraw the Original Application.

2. Accordingly, the Original Application is dismissed as withdrawn.

3. No order as to costs.

(RAKESH KUMAR GUPTA)
MEMBER (A)

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